

# **NATIONAL LOK ADALAT**

**08<sup>th</sup> day of February, 2020**

**BENCH NO. – III**

**Court Room- 34**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Tirthankar Ghosh  
Sri Praip Kumar Roy, Learned Advocate**

<b><u>Sl. No.</u></b>	<b><u>Case No.</u></b>	<b><u>Name of The Parties</u></b>
1.	FMAT 52/2014	Oriental Insurance Co. Ltd. Vs. Gangamoni Bar @ Ganga Bar & Ors.
2.	FMAT 203/2011	Gouranga Biswas & Anr. Vs. United India Insurance Co. Ltd. & Anr.
3.	COT 41/12	Sonali Sanyal Vs. Bajaj Allianz General Insurance Co. Ltd. Anr.
4.	W.P. 15323(w)/2011	Dunlop India Limited & Anr. Vs. WBSEDCL & Ors.
5.	W.P. 13512(w)/2004	M/S. Jainex Metaliks Ltd. & Anr. Vs. West Bengal State Electricity Board Regulatory Commission & Ors.
6.	W.P. 25672(w)/2018	Gayaram Ghosh Vs. The Chairman and Managing Director of WBSEDCL & Ors.
7.	FMA 289/2013	The Oriental Insurance Co. Ltd. Vs. Sahajan Khatoon & Ors.
8.	FMA 1195/2011	The Oriental Insurance Co. Ltd. Vs. Rongina Bibi & Ors.
9.	FMAT 71/2013	The Oriental Insurance Co. Ltd. Vs. Golenur Begum & Ors.
10.	FMAT 275/2010	The Oriental Insurance Co. Ltd. Vs. Krishna Roy & Ors.
11.	W.P. 426(w)/2010	Mustt Sardar Begum Vs. CESC Ltd. & Ors.
12.	W.P. 11997(w)/2011	Probhas Sadhukhan Vs. CESC Ltd. & Ors.
13.	W.P. 24403(w)/2008	Kazi Nurul Huda Vs. CESC Ltd. & Ors.
14.	W.P. 9019(w)/2011	Shams Bari & Ors. Vs. CESC Ltd & Ors.
15.	W.P. 26267(w)/2014	Bahadur Sah Vs. CESC Ltd. & Ors.
16.	W.P. 5997(w)/2014	Dipali Mallick Vs. CESC Ltd. & Ors.
17.	W.P. 26192(w)/2013	Raj Kumar Gupta Vs. CESC Ltd. & Ors.
18.	W.P. 32019(w)/2008	Arun Kumar Jaiswal Vs. Govt. of West Bengal & Ors.
19.	APO 354/2002 W.P 1876/2001	Hare Krishna Fodder Mills Pvt. Ltd. & Anr. Vs. State of West Bengal
20.	APO 50/2013 APOT 56/2013	ICICI Bank Limited Vs. Dunlop India Limited & Ors.
21.	CP 159/2011 CA 832/2011 CA 852/2011	M/s. Dunlop India Ltd. Vs. SBI Global Factors Ltd.